

**TRIPURA**  **GAZETTE**

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PART -- II Advertisements and Notices

**Before the Notary Public**

Agartala, West Tripura.

AFFIDAVIT

**I, Smt. Bipasha Debbarma alias Bipasha Laskar**, D/O Lt. Amarendra Debbarma alias Amarendra Laskar, W/o Sri Sankar Debbarma, resident of Ujan Abhoynagar, P.O. - Abhoynagar, P.S. East Agartala., Dist.-West Tripura, PIN-799005, Aged about - 44 years, by Occupation-Hosewife, a Citizen of India, do hereby solemnly affirm on oath and declare as follows:-

1. That, in some of my relevant documents my name and surname has been recorded as Bipasha Debbarma and in the Khatian Vide No.459, of Mouja-Agartala Sheet No.7, my name and surname has also been recorded as Bipasha Laskar respectively.
2. That, I am known both of my said names.
3. That, **Bipasha Debbarma and Bipasha Laskar**, is identical one and same female person i.e my self.
4. That, in some of my and my father's relevant documents my father's name and surname was recorded as Amarendra Debbarma and in the aforesaid Khatian my father's name and surname was also recorded as Amarendra Laskar respectively.
5. That, Amarendra Debbarma and Amarendra Laskar is/was identical one and same male person i.e. my deceased father.

**Bipasha Debbarma**

6. That, I am swearing this Affidavit to avoid ambiguity and doubt regarding my and my deceased father's surname in future.

These are true to my knowledge and declaration

In acknowledgement whereof I sign in this Affidavit today the 30th June, 2018, at Agartala, Before the Notary Public.

**Bipasha Debbarma**

Deponent

Identified by me.

Sd/- Illegible  
Advocate.

**J. M. GHOSH**  
NOTARY, Govt. of India,  
Regd. No.1653 of 2000  
West Tripua.